

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.80/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company		Sushant Agrawal & Anr.-Versus-Nav Technology Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Prantik Garai
2. Tanushree Choudhury } for R-6
15/11/17

1. MR. DIBANATH DEY, Adv. } for R-8.

15/11/2017

1. NIRMALYA DASGUPTA, ADV } Petitioners
2. J. DATTA, PCS }
15/11/2017

ORDER

Ld. Counsel for the petitioner and the respondent nos. 6 and 8 are present.

Ld. Counsel for the petitioner submitted that parties have entered into a settlement but settlement terms are being finalized and on this basis Ld. Counsel for the petitioner sought time for settlement agreement /

arguments. Prayer is allowed. No further time shall be granted for filing settlement agreement.

List on 05/01/2018.

sd

(Jinān K.R.)
Member (J)

sd

(Vijal Pratap Singh)
Member (J)